

OA 796/94

22-3-2001 Hon. Mr. Justice R.R.K. Thakur, VC
 Hon. Mr. S. Biswas, A.M.

List has been revised. None is present for applicant. Sri Rakesh Tiwari learned Counsel for the respondents is present. The OA is dismissed for default. No order as to Costs.

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 A.M.

VC

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